

LOK SABHA

BULLETIN-PART II (General Information relating to Parliamentary and other matters)

Nos. 8190-8191]

[Wednesday, March 13, 2024/ Phalgun 23, 1945 (Saka)

No. 8190

Privileges & Ethics Branch

Arrest and Release of Shri Ve. Vaithilingam

The following communication dated 08.03.2024 from Office of Superintendent of Police (East), Puducherry was received on 12.03.2024:-

“This is to inform that Shri Ve. Vaithilingam, MP, Lok Sabha was arrested along with others on 08 March, 2024 at 1115 hrs. as a preventive measure for picketing Rajnivas and taken to “D” Nagar Police Station, Puducherry for custody. A preventive case was registered in IR. No.09/2024 u/s 151 CrPC at Grand Bazaar Police Station at 1252 hrs. The Member was later released from preventive custody at 1330 hrs. on the same day.”

No. 8191

MSA Branch

Status of Dues/No Dues of Members of 17th Lok Sabha

Members are informed that a software has been developed to enable the Members of 17th Lok Sabha to access information pertaining to their dues, if any, and generate a ‘**Provisional No Dues Certificate**’ online. The same may be accessed by Members through their respective portal under the link ‘Dues/No dues Certificate’.

2. For any clarification in the matter, the following may be contacted:

MSA Branch : Telephones 011-23034407, 23034405

NIC : Telephone 011-23035663, Mobile 9818410191.

Kind cooperation of Members is solicited.

UTPAL KUMAR SINGH
Secretary General